Annexure II

Name of CD: <u>Jasmine Buildmart Private Limited</u>, Date of Commencement of CIRP: <u>05-03-2024</u>; Order Received on 09-03-2024, List of Creditors as on 11-04-2024

<u>List of FCs (other than financial creditors belonging to any class of creditors)</u>

S. No.	Name of Creditor	Details of	of Claim Received	Details of Claim Admitted					Amount of Contingent	Amount of	Amount of	Amount of Claim	Remarks, if any (Email/Mob in
		Date of	Amount Claimed	Amount of Claim	Nature of	Amount	Whether	% of	Claim	any mutual	claim not	under verification	Form CA)
		Receipt		Admitted	Claim	Covered by	related	Voting		Debt Due,	admitted		
						Gurantee	party?	Share in		that may be			
								CoC		set-off			
						-				-	-	-	ajay.rewal@indiabulls.com,
1	Indiabulls Commercial Credit Limited	23-03-2024	3,14,16,390.56	3,14,16,390.56	Secured by Unit		No	0.54%	-				batesh.thakur@indiabulls.com
2	Indiabulls Housing Finance Limited	23-03-2024	2,10,52,380.63	2,10,52,380.63	Unsecured	-	No	0.36%	-	-	-	-	devbrat.mitra@indiabulls.com
3	Dikshu C. Kukreja and Arunima Kukreja	05-04-2024	11,71,73,096.00	11,71,73,096.00	Unsecured	-	No	2.02%	-	-	-	-	cpka@cpkukreja.com
4	Krrish Provence Residents Welfare Association	24-04-2024	30,74,48,276.00	-	Unsecured	-	No	0.00%	-	-	-	30,74,48,276.00	president@provence-estate.in
	TOTAL		47 70 00 142 10	16 06 41 967 10								20 74 49 276 00	